## COURT - I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Appeal No. 50 of 2017**

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of :

New Usha Nagar Co-Operative Housing Society Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur for R-2

## **ORDER**

Settlement efforts are on.

We are informed that the parties are awaiting the approval of statutory authorities to the alternate agreed plans. Since the Co-operative Housing Society is involved in this matter, we grant further time to settle the issues.

List the matter on <u>16.10.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt